

**CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH**

ORIGINAL APPLICATION NO.170/01185/2019

DATED THIS THE 16TH DAY OF APRIL, 2021

CORAM:

HON'BLE SHRI SURESH KUMAR MONGA, MEMBER (J)

(On video conference from Central Administrative Tribunal, Chandigarh Bench, Chandigarh)

HON'BLE SHRI RAKESH KUMAR GUPTA, MEMBER (A)

(On video conference from Central Administrative Tribunal, Bangalore Bench, Bangalore)

Dr. Nirmala Yeligar
Aged about 53 years,
working as ADP,
At Doodarshan Kendra,
Residing at No. 20/7 GBS lavilla,
3 rd cross, Lavelle Road,
Bangalore-560001.

....Applicant

(None for the applicant)

Vs.

1. The Union of India,
Represented by its Secretary,
Ministry of Information and Broadcasting,
'A' Wing, Shastry Bhavan,
New Delhi - 110 001

2. The Chief Executive Officer,
Prasar Bharati, "C" Tower,
Doordarshan Bhavan,
Copernicus Marg, Mandi House,
New Delhi - 110 001

3. The Director General
Doordarshan, Doordarshan Bhavan,
Copernicus Marg,
New Delhi - 110 001

4. The Addl. Director General, SZ,
& HOO Doordarshan Kendra,
Bangalore 560006.

5. Shri Rajkumar Upadyay,
Additional Director General,
South Zone, Doordarshan,
Bangalore-560 006.

....Respondents

(By Shri Vishnu Bhat, Senior Panel Counsel)

O R D E R (ORAL)

PER: SURESH KUMAR MONGA, MEMBER (J)

Despite service of notice upon the original applicant, nobody has put in appearance on her behalf.

2. It appears that the applicant has lost her interest in pursuing the present Original Application.
3. Accordingly, the Original Application is dismissed for non-prosecution.

**(RAKESH KUMAR GUPTA)
MEMBER (A)**

**(SURESH KUMAR MONGA)
MEMBER (J)**

/ksk/